



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Notification
Srinagar, the 3rd of July, 2018

SRO 295 - In exercise of the powers conferred by sub section (3) of section 3 of the Jammu and Kashmir Legal Services Authority Act, 1997, the Government in consultation with the Chief Justice of High Court of Jammu and Kashmir appoint Shri Yash Paul Borney, District Judge as Member Secretary, J&K Legal Services Authority.

By order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government

Dated: 03 -07-2018.

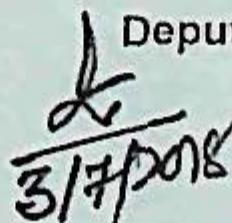
NO: LD(P)89/2-II

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Registrar General, J&K High Court, Srinagar.
3. Principal Secretary to Hon'ble Chief Justice J&K High Court, Srinagar.
4. Concerned Judicial Officer.
5. Secretary to Executive Chairman, J&K Legal Services Authority, Srinagar.
6. OSD to Hon'ble Advisor to Governor, In-Charge Department of LJ&PA for information of Hon'ble Advisor
7. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
8. Private Secretary to Secretary to Government, Department of L, J & P A for information of the Secretary.
9. SRO section, Department of LJ&PA (w. 7 s.c).
10. Incharge, Website, Department of LJ&PA.
11. Concerned file.


(Ashish Gupta)

Deputy Legal Remembrancer


3/7/2018